NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Cont A No.340/KB/2017 in C.P No. 49/2008

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

		ACTION OF THE I	ZARZING ON OS Sundary	2010, 10:50 A:14
Name of the Company		Prabhu Nath sharma & Ors-Vs-Biswanath Sharma & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	PATITA PAS	AN BISH WAL, MI		A
2.	1. PATITA PABAN BISH WAI, MIJ 2. KULDIP MANICICALU R. 284			
3. SR1571 D. ROY, Add				
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3.	Bayani ?	Don.		() S 1 8.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3, 4 and 5 is present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List it on 28/02/2018 for arguments.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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